

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:695
ANSWERED ON:08.07.2009
GOSIKHURD IRRIGATION PROJECT
Muttermwar Shri Vilas Baburao

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether there has been inordinate delay in the execution of the Gosikhurd Irrigation Project due to lack of adequate financial assistance;
- (b) if so, the details thereof and the cost of escalation as a result of delay; and
- (c) the corrective steps taken by the Government to complete the project expeditiously?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA)

(a) to (c) Irrigation is a State subject and planning, execution and funding of the irrigation projects is within the purview of the concerned state governments. Escalation in cost of the project normally occurs due to time overrun which is usually caused by the shortage of funds with the state governments. The Gosikhurd project was approved by the Planning Commission for Rs.461.19 Crore. The Projects needing central assistance are posed by the concerned State Governments to the Central Government.

In order to enable the state Government to complete the project expeditiously, the project was included in AIBP in 1996-97 to be provided with central assistance for phased completion of the project. Since 2008-09, the project is receiving central assistance under AIBP as a National Project. The total central assistance provided to the project till date is Rs. 873.1751 crores.